

Annexure – 5

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 22/02/2023

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received	Date of receipt	Amount claimed	Details of claim admitted	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	Amount of claim	Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



*Jitender Kothari*  
**Jitender Kothari**  
 Resolution Professional of CIRP of  
 RNP Marketing and Cargo Private Limited  
 IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965  
 AFA No. AA/1/10965/02/22/10923/104532 valid upto 21/09/2023